NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

: CA/61/2017

IN

PETITION NUMBER

: CP/13/2017

NAME OF THE PETITIONER(S)

: ARCHER POWER SYSTEMS PVT LTD

NAME OF THE RESPONDENT(S)

: ZYNERGY SOLAR PROJECTS & SERVICES PVT LTD+8

UNDER SECTION

: 241/242 OF COMPANIES ACT 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. CA VINED TAM 9 lm Mr. Anand Desa; and Parag Lchandhar Respondent the 1 Respondent NO 2,3 8 29

2. P.H. ARVINJH PANDIAN JOE M. SRICHARAN

loursel for letitions

11.8

3. R. SANKAKANARAYAN JOY HARISHAWKAR MANI Council for

4. K. GOWTHAM KUMAR

Counsel for As 9 Kb.

KKL /

ORDER

Shri P H Arvindh Pandian, senior counsel for petitioners present. Shri Vinod Jain, CA, along with Shri Anand Desai, counsel for R1, R2, R3, R8 & R9, Shri R Sankaranarayanan, counsel for R4, represented R5 & R6 are present. The matter shall be posted alongwith CP13/2017. Put up on 14.06.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)